SHRI J. P. GOYAL: I withdraw it.

The Bill was, by leave, withdrawn.

REPORT OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

श्री राम नरेश कुशलाहा (उत्तर प्रदेश):
महोदया, श्रापकी श्रनुमित् से में दादर श्रीर
नागर हवेली: संघ राज्य क्षेत्र में श्रनुस्चित
जातियों श्रीर श्रनुस्चित जनजातियों की
साम जिक-श्राधिक स्थिति के बारे में
गृह मंत्रालय की समिति के 51वें प्रतिवेद्यः
में श्रीचिंघट विफारिशों पर सरकार द्वारा
की गई वा यंवाही के संबंध में श्रनुस्चित
जातियों श्रीर श्रनुस्चित जनजातियों के
कल्याण संबंध समिति के प्रथम प्रतिवेदन
की एक-एक प्रति (श्रंग्रेजी तथा हिन्दी में)
सभा पटल पर रखता हूं।

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORATANCE—

The Present Sugar Policy Resulting in the Decline of Sugar Production in the country—Contd.

उपसभापति : वीरेन्द्र वर्मा जी म्नापका तो खत्म हो गया था ?

्र<mark>शी वीरेन्द्र वर्मा</mark>ः जी नहीं, मेरा थोंडा रहता **है** ।

उपसभापति : स्नाप ज्यादा शृगर डार्लेगे तो कीडे पड़ आयेंगे ।

श्री वीरेन्द्र वर्मा श्रुगर धूरी नहीं पड़ी, श्रव डाल्गा।

उपसभापति : ग्राप पांच मिनट बोलियेगा ।

श्री वीरेन्द्र वर्गा : म्रादरणीया डिप्टी चेयरमैन महोदया, सन् 1980 में गन्ने क्री सेतफल देश का 26 लाख 67 हजार हैक्टेयर था... राव बोरेन्द्र तिह: यह ग्राप कह चुके हैं पहले ।

श्री वीरेन्द्र वर्मा: नहीं कहा है। विवास है। दीवियोगा. **र**:हीं 22 रूपये प्रति निवंदल पर बंद हुई । प्रगले वर्ष किसानों को जो प्रच्छी कीमतें मिलीं उससे किसानों ने कोशिश करके अपना क्षेत्रफल बढाया और 31 लाख 936 हजार हेक्टेयर गन्ने का क्षेत्रफल हुआ; 81-82 में चीनी: बा उत्पादन भी, जैसा मैने पहले दताया था कि 84 लाख 38 हजार हमा। करी अवर दिछले माल हुआ 9 लाख 94 हजार फिर भी मंझे दख के साथ कहता पडता है कि दो लाख 14 हजार टन विदेश से चीनी मंगायी कैसे मखौल की बात है, देश के लिए शर्म की वात है। फिर ग्रगले वर्ष गन्ने का क्षेत्रफल वढ़ा भी थोड़ा सा यानि 33 लाख 57 हजार हैक्टेयर हुँगा ग्रीर गन्ने की पैदाबार भी बढ़ी एक करोड 86 लाख टन से ज्यादा एक करोड़ 89 लाख टन हुई । लेकिन चीनी का उत्पादन गिरकर 82 लाख 32 हजार टन हमा । क्यों गिरा ? इससे ग्रगले साल फिर गिरा। गन्ने का रकवा भी गिरा । गन्ने का रकबा गिरा 31 लाख 67 हजार हो गया । पिछले साल गन्ने का रक्तवा गिरा और वह 29 लाख 20 हजार हैक्टेयर हो गया और चीनी का उत्पादन 59 लाख पिछले वर्ष में भीर 61 लाख इस वर्ष में। क्यों गिरता चला गया वढने के बाद ? इसका कारण गन्ने की कीमत है। 81-82, 83-84 में, मैं उत्तर प्रदेश 82-83. की मिसाल ग्रापको दे रहा हूं। साढ़े-इक्कीस रुपये क्विंटल बेस्ट में रूरेहा श्रीर साढ़े बीस रूपरे प्रति क्विंटल पूर्वी युव्पी ० में रह । क्षेत्रफल गिरा हो या बढ़ा हो, कीमत कुछ रही हों, कास्ट ग्राफ प्रोडक्शन बढ़ा हो भा घटा हो, आप अंदाजा लगाइये. कई दफा आपने महंगाई भत्ता वर्मचारियों, को दिया, इस बीच किउनी ही मंहगाई बढ़ी है। इस देश में हर चीज विकतनी ऊंची कीमत पर चली गई है। लेकिन गन्ने की कीमत साढ़े इक्कीस रूपें क्विंटल रही है। मैं उत्तर प्रदेश की मिसाल इस-लिए दे रहा हैं कि हिन्दुस्तान भर में जितना क्षेत्रफल है और गन्ना होता है उत्तर प्रदेश में 18 लाख हैक्टेयर में देश

श्री वीरेन्द्र वर्मी

का 58 फीसदी गन्नः पैदा होता है। तीन वर्ष तक लगातार कीमतें बढ़ी भी हैं लेकिन म्रापने कीमत वही रखी है। 1984-85 मैं गन्ने की कीमत उत्तर प्रदेश में मुकरर्र हुई 22 रुपये क्विंटल। केवल भ्राठ भ्राने फी क्विटल बढ़ाई ग्रौर जब कि कीमतें कितनी ही बढ़ी हैं। तो फिर किस प्रकार म्राप यह माशा करते थे कि चीनी के भाव नहीं बढेंगे। प्रापको भरोसा है चीनी विदेश से मगाने पर। यह देश चीनी के उत्पादन में प्रथम स्थान रखता था और श्रापने ग्राज ऐसी स्थिति में खड़ा कर दिया कि पिछले साल 5 लाख टन चीनी मंगानी पड़ी विदेश से ग्रीर ग्रब 10 लाख टन चीनी मंगाई है। (समय की घटी) मैं खत्म कर रहा हूं। हम 5 हजार 895 करोड़ रुपये घाटे में हैं। जितना हम निर्यात करते हैं, जितना हम ग्रायात करते हैं उसमें 5 हजार 895 करोड़ रुपये घाटे में है। इतना बड़ा घाटा होते हुए हम विदेश से चीनी मंगाते हैं। चीनी के मामले में गेंह के मामले में, चावल के मामले में हिन्दुस्तान एक्सपोर्ट कर सकता है, निर्यात कर सकता है ग्रीर विदेशी मुद्रा कमा सकता है। लेकिन यह हमारा दुर्भाग्य है कि हम गेंहूं भी बाहर से मंगा रहे हैं हम चीनी भी बाहर से मंगा रहे हैं श्रीर ये चीजें तब मंगा रहे हैं जब हमारी देश में पैदावार ग्रच्छी हुई है। दूसरी बांत मैं यह कहना चाहता हं - कि जब हमारे देश में सबसे ज्यादा चीनी पैदा हुई तब देश में फैक्ट्रियों की संख्या 319 थी। ग्रगले साल चीनी का उत्पादन घट गया तो शुगर फैक्ट्रियों की 320 हो गई उमके ग्रगले साल चीनी का-उत्पदन 59 लख टन हम्र तो फैक्टियों की सख्य 325 हो गई है। इसी प्रकार. से 1984-85 में शूगर फैक्ट्रियों की संख्या 339 हो गई भ्रीर चोनी पैदा हुई सिर्फ 61 ल'ख टन । ग्रमी तीन चार रोज पहले मैंने प्रश्न किया तो उत्तर दिया गया कि 107 फैक्ट्रियां नई लगाई गई हैं श्रीर क्छ फैक्ट्रियों का ऐंक्यपेणाकिया गया है। फैक्ट्रियों का एक स्पेंशन भी हुप्रा स्रीर नई फैक्ट्रियां भी लगीं, लेकिन चानी का उत्पा-दन गिरा है। इससे गलत श्रीर दोष-

पूर्ण नीति और क्या हो सकती माननीया, ग्रापको मालुम है कि 38 फॅक्टियों का एक्सपेंशन हम्रा 1,62,363 मीट्रिक टन चीनी पर 26 रु० विवटल एक्साइम इर्टी की छुट दी । चीनी का उत्गदन इस वर्ष लाख टन हुन्ना। उसका दो तिहाई 40 लाख टन हो जाता है। ग्रापने 1 ग्रप्रैल, 1985 से 400र टन यानी '40 रू बोरी की कीमत वढा दी है। इससे आप सकते हैं कि कंज्यूमर कितना रुपया देना पड़ा है। उसको देना पड़ा है एक अरब साठ करोड़ रुपये। **ग्रापने ये एक ग्रारब** साठ करोड़ **रु**पये कंज्यमर से लेकर मिल-मालिकों की जेब में डाल दिये हैं। एक किलो पर केवल 40 पैसे बढ़ाने से यह हिसाब बनता है। एक्सपेंशन के लिए भ्रापने कितना रुपया दिया है ? ग्रापने 37 करोड़ रुपयों की छुट दी है। एक बात मैं ग्रापसे श्रीर निवेदन करना चाहता हूं जिसको मैं प्राज तक नहीं समझ सका हूं। श्रापने कृषि मुल्य ग्रायोग, एग्रीकल्चरल प्राइसेज कमीशन, बनाया है। वह कमीशन कीमत मुकर्रर करता है श्रौर उसने सिफारिश की कि साढ़े 15 रु० विवटल की कीमत दी जाय, लेकिन ग्राप स्टेट्युटरी प्राइस रखते हैं।

राव बीरेंन्द्र सिंह 14 रु० है।

श्री वीरेन्द्र वर्माः जी हां, में जानता हुं। तीन वर्ष पहले 1981-82, 1982-83 ब्रीर 1980-81 में स्टेट्यूटरी प्राइस 13 रु० रखो गई है। मैं आपसे पूछना चाहता हूं कि जब एग्रीकल्चरल कमीशन प्राइसेज ने सूझाव दिया था कि यह साढ़े 15 रु० होना च हिये तो आपने उसकी सिफारिश को नहीं माना। जब ग्राप उसकी सिफारिशों को नहीं मानते हैं तो उसको म्राप बाइन्ड म्रय कर दीजिये बन्द कर दीजिये ।

उपसभापति : अब आप बैठ जाइये। **ऋाप ही लोग बाद में कहते हैं कि 7 बजे**

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के बाद हम नहीं बैठेंगे । मैं ग्रब श्री सत्यपाल मलिक को बुलाता हूं।

श्रो योरेन्द्र वर्मा: माननीया, मैं कह रहा था कि तीन साल तक लगातार 13 रु० क्वींटल स्टेट्यूटरी प्राइस लागू रही। एज ग्रगेंस्ट 15.50 रुपये ग्रीर तीसरे ए०पी०सी० साल में 1983-84 में ने 16 रुपये प्रति क्विटल की सिफारिश की । भ्रव भ्राप बताते हैं कि भ्रापने 14 रुपये किया है। लेकिन जब उसकी सिफारिश 16 रु० थी तो म्राप इसका वेसिस बना दीजिये कि किस बेसिस पर, अगर कास्ट म्राफ प्रोडक्शन के बेसिस पर बन या है तो मुझे कोई शिक यत नहीं है। ग्र.प बता दीजिए, समझा दीजिये कि किस बेसिस पर म्रापने इसको निकाला है। इसी तरह से किसानों के लिये लगातार ऐसी ही कीमत रही है।

उपसभापति : ग्रब ग्राप समाप्त की जिथे ।

श्री वीरेन्द्र वर्मा : महोदया, खत्म कर रहा है।

उपसभापति : भ्रीर लोगों को भी बोलना है । ग्रब ग्राप समाप्त करें।

श्री वीरेन्द्र वर्मा : एक बात कहकर महोदया, मैं ग्रापसे मिला भी था। ग्रापसे प्रार्थना करने के बाद भी ग्रापने मुझे,

राव बोरेन्द्र सिंह : तभी तो दुबारा बोल रहे हैं।

श्री वीरेन्द्र वर्मा मेरा भाषण वीच में डिस्टर्ब हो गया, बोच में कट गया। श्रब शुगर फैक्ट्रियों की बात कहकर मैं समाप्त करता हूं। भारत सरकार ने आठ शागर फैक्टरियों का 1978-79 में ग्रधिप्रहण किया था, टेकग्रोवर किया था। क्या स्थिति है मान्यवर उन ग्राठ शुगर फैक्टरियों की ? 35 करोड़ रूपया उन ग्राठ शुगर फैक्टरियों पर भारत सरकार का है, अर्ई० एफ०सी० का लोन है और अप जो दूसरे बैंक है उनका लोन है और वे उपकी एक विक्त भी जमा नहीं कर सके। उनकी रिकवरी भ्रगर मैं भ्रापको बताऊं...

उपसभापति : ग्राप उन्हें लिखकर दीजिये।

श्री वीरेन्द्र वर्मा : लिखकर मैं दुंगा लेकिन...

उपसभापति : श्रौर लोगों को भी वोलना है।

श्री वीरेन्द्र वर्मा : मैंने तीन मिनट का समय मांगा था। एक मिनट हो गया। श्रब मैं दो मिनट में अपनी बात खत्म कर दूंगा ।

मान्ववर, मैं भ्रापको यह बताना चाहता हूं कि हिन्दुस्तान में 10 फीसदी की रिकवरी शूगर फैक्टियों की है। लेकिन जो शगर फैंक्ट्रियां टेक्स्रोवर की गई है उन शुगर फैक्टियों की रिकवरी गिरी है। मेरे प.स चार्ट है जो पालियामेंट में जवाब दिये गये हैं उनके स्राधार पर है कि कोई शुगर फैक्ट्रो, दो को छोड़कर, ऐसी नहीं जिसकी रिकवरी बेहतर हुई हो, जो नुकसान में न गई हो । अभी तक उनका अ। डिट नहीं हुम्रा है । 1978-79 मीर 1980-81 के बाद किसी फैक्ट्री का ग्राडिट नहीं हो सके । कस्टोडियंस के ऊपर सी०बी० म्राई० इंक्वायरी चल रही है। कस्टोडियन जनरल के लिये प्रति फैक्ट्री 25 हजार रुपथे मांगा जाता है। ग्रापके यहां शुगर डायरेक्टोरेट ग्रौंर फुड विभाग में दो दो विभाग खुले हैं। इन पर केवल खर्चा होता है, नुकसान ही नुकसान है । भ्राप इसको संभाल न सके, आप इसकी बेहतर नहीं कर सके। मुझे दुख है अफ़सोस है कि मैं श्रपनी सारी बात श्रापके सामने नहीं कह सका । नहीं तो मेरे पास इस ममले में बहुत कुछ कहने का था ग्रीर ग्रापको सूनना

उपसभापति : ग्राप लिखकर भेज दीजिये वे पढ लेंगे ।

श्री बोरेन्द्र वर्मा: जो यहां भाषण मुनते हैं, किताब पढ़ते हैं, उनसे क्यों नहीं कहतीं कि वे ये बातें मिनिस्टर साहब को लिखकर दे दे, जो केवल किताब पढ़ते The state of the s

उपसभापति : इसका मतलब यह नहीं है कि ग्राप ग्रौर ज्यादा बोलें।

श्री सत्यपाल मलिक (उत्तर प्रदेश): महोदया, गन्ने के उत्पादन में जो कमी हुई है दाम के मिलसिले में वर्मा जी ने बहुत कह दिया है ग्रीर वर्मा जी की जो भावनायें हैं वे बहुत दूर तक सही हैं किसानों की दृष्टि है। लेकिन जिल्ला मैंने माननीय मंत्री जी के भाषण की, लोकमभा में जब इस पर बहस हुई, उसकी पढ़ा श्रीर यहां जो उन्होंने ग्रदना बयान पढ़ा है, उससे में इस नतीजे पर पहुंचा हं कि यह समस्था इतनी आसान नहीं है जिलना कि हम समझ रहे हैं । सिर्फ मंत्रालय या सरकार की ग्रालोचना भरसे बाम नहीं चल सकता । यह मामला बडा कम्प्लीकेटेड हैं। जद मैं यह कहत, हूंतो मैं यह भी जनत हूं कि जिस वक्त जनता सरकार थी उस वक्त बहुत बड़ा सकट ग्र.या था ।

राव वीरेन्द्र सिंह : वर्मा जी कहां श्रेतव ?

श्री वीरेन्द्र वर्मा : ग्रापरेः साथ उबर ही था। ... (व्यवधान) ...

ं**श्री सत्यपाल म**लिक : में जो लोग गैर हाजिर हैं उनका नाम नहीं लूंगा। लेकिन उस भ्रादमी का नाम भ्रवश्य लुंगा जो वड़ी नेकनीयती से इस समस्या का हल करना चाहता था। श्री भानु प्रताप सिंह जी उस समय कृषि मंत्रालय में राज्य मंत्री थे, वे इन मामलों के विद्वान हैं यह वर्मा जी भी जानते होंगे। मैंने उनसे लम्बी वातचीत की थी। उन्होंने इतनी मजबूरी जाहिर की थी ग्रौर कहा था कि मेरी समझ में नहीं ग्राता कि यह फिनौमिना क्या है कि 2 रुपए या 6 रुपए क्विटल पर गन्ना विक[्] रहा है। उन्होंने बड़ी नेकनीयती से कोशिश की कि इस बारे में कुछ करना चाहिए। लेकिन उनके रहते हुए जो दुर्गति गन्ने की हुई इतनी हिन्दुस्तान के इतिहास में दभी नहीं हुई। यह जो मामला है इसमें बहुत चीजें जुड़ी हुई हैं। मैं उस बात को छोड़ता हं। लेकिन यह बड़ो दुर्भाग्वपूर्ण बात है कि हमारे यहां गन्ने का उत्पादन ग्रीर चीनी का उत्पादन गिरा है। गन्ने की क्रास्ट में भी का माई है और पर हैक्टेयर

यील्ड में कमी आई है। रिकवरी में कमी आई है। इन सारे फेक्टर्न को सरकार को ठीक करना चाहिए । दूनिया में जो चीनी का मामला है उसमें यह परम्परा ग्रभी तक रही है कि जब सारी दुनिया में चीनी का उत्पादन बढ़ता है तो करीब करीब**ूएक साथ ब**ढ़ना है ग्रौर जब कमी ग्राती है तो लगभग सभी जगह कमी आती है। लेकिन इस बार दुनिया के बाजारों में चीनी की बहुतायत है और हमारे यहां इसकी कमी त्रा गई है। यह बड़ा स्ट्रेंन फैनोमेना है ग्रीर इपको देखना चाहिए । ग्राज गलती कहा है, इसके लिए मैं मंत्री जी से कहना चाहुंगा कि मेरे पास वर्ल्ड बैंक की रिपोर्ट 1978 की है सन् 1978 में वर्ल्ड वैंक स्टडी करता है कि 1985 तक चोनी का मार्किट देशा होगाः कहा उत्पादन बढ़ेगा, कहां कम होया, कहां खपत बड़ेगी, किस को इम्पोर्ट की जरूरत होगी स्रौर किस के यहां से एक्सपोर्ट होगा। हमं फायर फाइटिंगं करते हैं। हमारे यहां इजब कभी होती है तब हम भागते हैं चीनी चाहिए, चीनी लेने के लिए चलते है, चीनी ब्राने में देर हो जाती है फिर एफ० सी० ब्राई० को उत्तरने में बंट**वा**रे में देर लगती है। इस बीच यहां का जो बेईमान ट्रेडर है उसको खुल कर खेलने का मौका मिलता है। में माननीय मंत्री जी से कहना चाहुंगा कि चीनी के बारे में दूरगामी दृष्टि हो जो दुनिया भर के प्रांकड़े उपलब्ध रहते हैं ग्राज से 10 साल बाद तक की योजना बना कर ग्रापक मंत्रालय को चलना चाहिए तभी इसमें सूर्वार हो सकता है। अब किसानों के दाम का मामला है। उस पर कोई अक्हस नहीं है सारे लोग सहमत हैं . कि उनको वाजिव दाम मिलना चाहिए। चीती निलों की मणीतरी में सुधार की **ब्राव**ञ्यकता है सभी इस बात से सहमत है में भी उसको दोहराना चाहूंगा। जो बकाया रहता है वह भी मामला है लेकिन इस सब के चलते हुए ऐसी भयानक चीजें हो रही हैं प्रशासन के स्तर पर ग्रौर माननीय मंत्री जी की यहा कई बार बेचारगी हो जाती है। उत्तर प्रदेश के 26 मिलों में, हरियाणा के 7 जिलों में, राजस्थान के कई जिलों

में, बिहार के कई जिलों में पिछले एक साल में पाइरेला नाम की एक बीमारी गन्ने में लगी हुई है जिससे रिकवरी कम हो जाएगी फसल पूरी तरह से बरवाद होगी, पूरी तरह से उसकी जानकारी मंत्रालय को दे दी गई है हमने यह कर दिया, वो कर दिया, इसके लिए चार किस्म की दवाइयां जो स्टेंडर्ड दवाइयां है इनको वार फुटिंग पर देना चाहिए लेकिन वह नहीं हम्रा इसलिए कुल मिला कर के सारी फसल बरबाद हो रही है श्रौर सरकार के पास तमाम तरह की जानकारियां आ रही है। किसानों को गन्ने का बेहतर दाम मिले इसके लिए ग्राप पहले से जानकारी करें कि कितनी चीनी की जरूरत है, गन्ने का रकबा कितना है भ्रौर कितना होना चाहिए, किसान को श्राप कहे कि इतना दाम हम गन्ने का देगे। मिलों का बढ़िया संचालन करें भ्रीर वकाया की श्रदायगी करें तभी **ग्राप** राष्ट्रीय स्तर पर इस मसले से निपट सकते हैं। ग्रापकी इस संबंध में लांग टर्म पालिसी होनी चाहिए, खेत से ले कर उत्पादन तक ग्रौर वितरण तक की योजना होनी चाहिए। यह जो ग्राज संकट है इसमें एक ग्रौर विचित्र बात है। हमारे यहां क्या होता है। चीनी का जब दाम गिर जाता है तो श्रगले साल उत्पादन कम हो जाना है इसको भी हम को रेगुलेट करना चाहिए। गुड़ श्रौर खांडसारी के ट्रेड्स को फिर से रेगुनंट करना चाहिए । हमारे यहां हिन्द्रस्तान में जो बाजार की शक्तियां है उन के ऊपर सरकार का कोई म्रंकूश नहीं है यहां का ट्रेडर दुनिया का सब से धूर्त ग्रौर चालाक वर्ग है किसी को ऐज ए क्लास गाली नही देना चाहता हुं मेरा तज्रबा जो यहां के ट्रेडर का है वह यह है कि हर सिचुएशन का फायदा उठाने के लिए तैयार .रहता है। सरकार की चीनी श्रायात करने की जो नीति है उसका पूरी तरह से समर्थन करता हूं बहुत संही ग्रौर वक्त पर सही काम किया गया है लेकिन उसके प्रान में थोड़ी देर हुई पोर्ट पर उतारने में देर हुई उसके बाद एफ० सी० ग्राई० जैसी संस्था जिसमें कि स्राज वहन स्धार की स्रावश्यकता है जिलकुल निक्कमी संस्था हो गई है ग्रौर

हजारों करोड़ों की सबसिडी हर साल खत्म हो रही है इसके च्लते एफ० सी० म्राई० को जो एक दम वितरण करना चाहिए। वंह उसने नहीं किया। बल्कि लोकसभा में गलत-वयानी हो गई कि इस .मामले में राज्य सरकारों से कहा गया उन्होंन श्रपने हिस्से की चीनी नहीं उठाई। मेरे पास उत्तर प्रदेश सरकार का यह कागज है, जिसमें उन्होंके स्पष्ट कहा है कि हमारे बारे में बिलकूल गलत जान-कारी दी गईं हैं। उन्होंन कहा है कि हमने वक्त पर पैसा जमा कर दिया। चीनी उठवाने में एफ० सी० म्राई० ने देर की। वल्कि एफ० मी० ग्राई० क्रे यहां से हमारे ट्रक खाली ग्राए क्योंकि एफ० सी० ग्राई० के कर्पचारी प्रिमियम मांगने थे। हमारा यह जो ढाचा है श्रीर सरकारी तंत्र है इसको चुस्त करने की जरूरत है। इसके बाद हमारा वितरण का ढांचा है। ग्रापन नीलामी की मैं उससे सहमत हूं। इसके अलवा श्रापके पास कोई चारा नहीं था। श्रापने खुद लोकसभा में माना है जिसको स्रापन नोताभी की है उस पर ग्रापका कोई ग्रंक्श नहीं है। ग्रापने खुद कवुल किया है कि वह श्रागे वेवेगा या नहीं वेवेगा श्रौर स्रगर बेचेगा तो किस दाम परवेचेगा, वह होतिंग करेगा या नहीं करेगा इसके ऊगर आपका कोई काबू नहीं है। मैं माननीय मंत्री जी से यह जानना चाहूंगा कि इसके ऊतर काबू करने क लिए ग्रांप क्या कर रहे हैं ? ग्रगर यह नहीं होता है तो फिर वर्माजी से सहमत हूं कि इसको लेवी चीनी की तरह से बं_।टना चाहिए, व्यापारी को यह ताकत नहीं देनी चाहिए कि सस्ती चीनी ले कर जखीरे वाजी करे, इसकी तरफ सरकार का ध्यान दिलाना चाहता हं।

अब अबिबर में मैं बह कहना चाहता हू, मंत्री जो से कि इस देश का जो गन्ना उत्भादक सेठ है, यह बहुत बदमाशी पिछले एक महीन से कर रहा है। विज्ञापन तक ग्रखबारों में दे रहा है, इस चोनी के बारे में। गलत प्रचार करने का यह छुट नहीं होनी चाहिये। लोक तन्त्र का मतलब यह नही होता ग्रीर जो जनता कि जन-विरोधी हितों के विरुद्ध काम है, उस काम को

श्रि सत्यपाल मलिको

करने का छ्ट हा। ता उसके ऊपर सब्त कार्यश्रहा होता चाहिये।

ब्राखिर म**मैं** माननाय से--उनका मैं सारा मजबूरिया का जानता हु भ्रांल थे बहुत दूर तक सहमत हूं कि यह काई बहुत आसान माभागा नहां है कि इसमें किसा को दोष दे दिया जाये। यह बहुत कम्प-लैक्स मामला है। मैं माननाय मंत्रा जा से कहना चाहता हूं कि जो हमन महगा विदेशा-पुदा देकर सस्तो चीनो आयात को हे, वह जनता तक सहो वक्त पर क्रीर सहो जहगह पर पहुचे, इसक लिये सख्त से सख्त कार्यवाहा करने क लिये ग्रापने क्या कदम उठाये है ग्रीर एक ब्यापक नोति तैयार करने क लिये क्या सरकार कुछ सोच रही है ? बहुत-बहुत बन्याबाद !

SHRI JASWANT SINGH (Rajasthan): Madam Deputy Chairman, I would be very brief and there reasons why I would like to be brief.

1. Madam, I am muddled by the sugar muddle. I know very little about it.

मेरे जिले में गन्ने के खेत नही होते श्रीर जब हमारे यहां के लोग गन्ने के ंखेत देखते हैं, तो ग्रचम्भा करते कि ऐसे भो खेत हम्रा But I am concerned because of the muddle that is taking place. I also muddled by the act that . the Ministry of agriculture and the Ministry of Food and Civil Supplies needlessly separated. The honourable Minister was performing an admirable function an'd I really understand why the two have been separated now when they are an integrated ministry and ought really to be functioning as one.

Madain, I really want to ask for three clarifications. One has to admit, Madam, that there has been some supply-side mismandgement the imported sugar because had that supply-side mismanagement ken place, perhaps, despite many multiples of the amount of sugar ever imported by the country, it being

sugar prices would in the country. not have gone up. But prices going up and, therefore, I cannot even attempt to reconcile these This is furcontradictory factors. ther complicated the situation by that in the world markets today, Madam, sugar price is the lowest ever and, translated into Indian terms, am given to understand that it something like 75 paise a kilo in the world market. In the world markets, sugar is being sold at four cents a pound and, translated into Indian terms, it comes to around 75 paise per kilo. In the world markets is the price and we have more imported sugar than we have ever earlier had and yet, Madam, prices are going up. I am muddled by this stuation. Ferhaps the Minister will explain in simple terms as to why this is taking, place so that one of my domestic difficulties is obviated.

Secondly, Madam, I am given understand that a great deal of lobbing taken-place among Members Parliament and I am subjected to a lot of documents by the Indian Sugar Mills' Association. etc. They put their documents into the post and come to me and I read ments as I am able to read. Indian Sugar Mills' Association tends—I do not know how far their contention is tenable-that out the 35 per cent which is available just now for free sale, if that 35 per cent is increased to 50 per cent, then the sugar prices will fall, the consumers' interests will be protected and the cane growers' interests will also be protected. I do not think that it is as simple as that. Perhaps honourable Minister will attempt to explain where the switch is or where the button is by pressing which can start untangling this muddle sugar.

Just one final word, Madam. Having said all this, propriety and decency demand that I should be present in the House when the honourable Minister replies. I had not calculated that this debate was going to transferred to 5.30 P. M. today

therefore, I ask in advance for parden by the honourable Minister because I will not be here to listen to his reply and this is not an intentional discourtesy on my part. Thank you. Madam.

THE DEPUTY CHAIRMAN: Yes, Mr. Upendra.

SHRI PARVATHANENI UPEN-DRA (Andhra Pradesh): Madam Deputy Chairman, by the time my turn comes, the sugar melts into syrup.

Madam, this sugar business really become bitter. The sugar industry is supposed to be the largest industry in the country. There about 350 lakhs farmers involved sugarcane production. Seven eight per cent of the cultivated area accounts for sugarcane. But today if you see the condition of this industry, it is very deplorable. During last two years, particularly, India has turned from a net exporter of sugar to a net importer. In 1975 and 1976 we exported sugar worth Rs. 800 crores, and this year we imported nearly 5 lakh tonnes, using about Rs. crores of foreign exchange. Even the export quota we could not fulfil. We are supposed to export 6.5 lakh tonnes but we could export only lakh tonnes. And if you see the con_ dition of mills, 70 out of 339 are sick today, and the as Mr. Verma has pointed out, come down from 84.38 lakh tonnes in 1981-82 to 59.16 lakh tonnes in 1983-84. The sugar industry lost about Rs. 800 crores during the last three There are sugar mills which owe heavy arrears to the cane growers. Crores of rupees are due the cane-growers. This is the condition of the sugar industry today.

Madam, there are many reasons for this state of affairs. The first reason, as I could see, is, particularly during the last two or three years the sugar mills have not been getting enough sugarcane because of the lopsided policies of the Central Government in fixing the statutory minimum price for sugarcane. As a result much of the sugarcane produced is diverted to 'gur' and 'khandsari' industries and the mills are not getting what they should. Besides, the area under sugarcane cultivation is also going down each year....

SHRI KALPNATH RA1 (Uttar Pradesh): It is going much, much down.

PARVATHANENI UPEN~ SHRI DRA:... because the statutory prices fixed by the Central Government only Rs. 140 per tonne, which is very, very, very unremunerative. Even the Indian Sugar Mills' Association suggested a minimum of Rs. 180 per States like Andhra Pradesh are paying nearly Rs. 80 extra, over and above the Central Government We are paying Rs. 80 to make it Rs. 220. But still mills are not getting enough sugarcane.

The second reason is the cost οť production in the sugar mills is going up due to the poor state of the conversion machinery. machinery is very much out-dated in the sugar mills. Seventy out of 339 mills are sick, as I said Thirtysix per cent of the factories are more than 40 years old. That another reason why the mills are not Thirdly, though in the present conditions when the existing mills are not getting enough sugarcane we cannot have new mills, against the licensing capacity of 87.9 lakh tonnes with 339 factories, installed capacity is only 69 Only 20 factories have been tonnes. started last year as against 60 facto_ ries for which licences and Letters of Intent were issued. In addition, 49 existing units were supposed to expand their capacity but that also they could not do. This is the actual state of affairs of the sugar industry.

I would like to pose some questions to the hon. Minister to clarify in

[Shri Parvathaneni Upendra]

this House. One, what exactly is the sugar policy of the Government of India? Is there any policy, or you take ad hoc decisions every year? Two, what steps are you taking to ensure remunerative prices for the farmers, without which you can never solve this problem? Three, what are you going to do with the sick mills, 70 sick mills Four, what steps are you taking to restructure the sugar industry, to modernise the machinery, etc.

Fifthly, the Bureau of Industrial Costs and Prices has already given its recommendation regarding the fixation of levy sugar price. Of course, that was overdue last year. It was extended for one more year. When are, you going to take a decision on the Bureau's report?

Sixthly, when will the new factories already licensed start functioning and what guarantee will you give them for supply of sugarcane at a time when you are not able to ensure adequate sugarcane supply even for the existing factories?

Seventhly, there is a Sugar Development Fund created out of the cess on sugar produced. Upto February 1985, this fund has totalled to 206 crores of rupees. Is there any proposal to use this amount to help the sick units and to modernise the obsolete factories?

Lastly, will the Government adopt a firm realistic and binding policy for cane, inducing the cultivators to maximise cane supplies to the sugar factories?

THE DEPUTY CHAIRMAN: Listening to the debate on sugar, the flies have entered the Chamber.

SHRI M. S. GURUPADASAMY (Karnataka): A wide ground has been covered in this debate. I would not like to repeat the same things which have been said by my colleagues here. I raise a few points and I want my hon. friend to reply to me.

Firstly, the capital investment sugar hidustry has increased tremendously of late. My understanding is that there are only 3 main manufacturing units which supply machinery for new sugar factories and no appreciable increase there is in the capacity of such units till now. Therefore, these units have monopolof the entire ised the manufacture plant and machinery. In the last few years, they seem to be dictating terms to the people who want to start sugar factories. I would like the hon. Minister to enlighten me what the escalation in prices of plant and machinery has been over the last 10 years. That will give us a picture of the rate of increase in the prices of the machinery and the cost of the factories. raise this question because there has been a tremendous increase in capi-Therefore, the cost tal investment. of setting up a factory is high and the cost of production will also be high naturally. That will have an effect and impact on the price of sugar produced.

Secondly, the type of technology that they have been using for long has not been improved significantly. May be there have been little improvements here and there, but I am told that the technology which was there a decade ago is the same which is prevalent today. That also increases the cost of production,

Thirdly, there has been a reckless licensing of sugar capacity. No adequate steps have been taken to see that licences are issued only to those areas which have sugarcane or where sugarcane availability is assured. For instance, licences have been liberally issued to co-operatives. And even new co-operatives have been given a lot of licences, but many cooperative sugar factories have failed there seems to be a competition among the cooperative units to start such units in various areas without realising that the availability of cane is not there. The result is that many cooperative sugar factories have failed in several States. So, I would like to know whether the Government has applied its mind to this co-operative

factory sector, whether any rational approach is being evolved while issuing the licences. I feel the biggest factor or failure is the irrational licensing policy that has been pursued by the Government in the past, as a result of which we have been witnessing a lot of failures not only in the co-operative sector but also in private sector. Madam, it is that the availability of sugarcane has been dwindling and that is why the factories are not working to full capacity, and so, the production of sugar is less. That is true. I said that there is a wrong planning towards production. Apart from that, there is diminishing of sugarcane availability for two reasons: one is the prices that are given to the sugarcane growers are less and less compared to the cost involved. I do not know whether even now the cost factor is being taken into consideration seriously while fixing the sugarcane price. The prices of inpute the sugarcane price. The prices sugarcane growers have got to wait for long, nearly 12 to 13 months, to supply the sugarcane to the factories. This is a long period. Within this period, they can have at least two if not three crops. They have to wait for that period. Further, at the level of transport there are lot of handicaps and harassments which have not been removed by the Government In co-operative sector, for instance, know that even the drivers of trucks have got to be bribed to carry sugarcane from the fields to the factories. And the approach of the sugar factories or the co-operative ·factories is that a few trucks are provided for transporting, and they are also not available as a result of which they have even to bribe the drivers to carry the sugarcane to the factory. After carrying it to the factory, they have to wait for a long time , weighing the sugarcane. And the net result is that the weight will also decrease because if the sugarcane is it will become not weighed quickly, dry during that period. So. as result of this and other harassments. the farmers are discouraged from giving the sugarcane to the factories,

particularly to the co-operative sugar Therefore, they diversify, factories. and they divert their sugarcane 'to khandsari and to manufacture jaggery. In this context, I want to know whether the Central Government or the State Governments have got any policy towards khandsari units. Khandsari units are competitors to sugar factories. And they are small units and they higher price for the sugarcane when the sugarcane is not available in plenty and the money is paid quickly Therefore, they divert also their sugarcane to khandsari units. the khandsari units are being licensed by the State Governments in large numbers without caring for availability of sugarcane for the sugar factories. Therefore, I would like to know whether there is any policy by the State Governments, or the Central Government in consultation with the State Governments, in licensing khandsari units because, as I said, the khandsari units are the biggest competitors to sugar factories and sugar This fact has not been taken mills. into consideration in the past.

Next, Madam, there has been considerable drift and ineffectiveness in the matter of distribution. It visible all along the line. It is not a new phenomena. The distributive system has been very weak, ineffectual and a source of corruption. As a result of the maldistribution of sugar the escalation of prices of sugare is taking place in various parts of the dustributive country The has not been streamlined. The machinery has not been strengthened. bell Lastly. (Time rings) dam. Ţ want to say a word dual price policy It about the has been there for some time in the last few years. I am not sure whether this is a rational policy. It was conceived as a shorttern policy but it is being continued from year

[Shri M.S. Gurupadasamy]

And, I would like to know whether any review has been done in regard to this policy. I feel that this dual price policy is also responsible for the malfunctioning of the sugar distribution and for the distortion of sugar prices. There are also profiteers, smugglers and blackmarketeers in the sugar trade. No action is being taken by the Government against them. So, Madam, I would like the long-term policy to be formulated by and not this shortthe Government term policy which is not good at all. We should have a policy keeping in view the various factors such as the cost of production of sugarcane, the price of inputs, the transport charges, the cost of investment by mill owners etc. All these factors have got to be taken into consideration and a comprehensive policy has got to be evolved. Otherwise, we will be drifting and we will be forced now and then to import sugar against a heavy foreign exchange bill and we will be in trouble. Therefore, I would like the Minister to assure the House whether he is going to evolve a new policy keeping in view the interests of the producers, the consumers and the sugarcane growers.

SHRI MOSTAFA BIN **OUASEM** (West Bengal): Madam Deputy Chairman. I endorse what the hon. Member, Shri Upendra, said, namely, that the taste of sugar continues to be bitter for the last three or four months. so far as the common people of this country are concerned. There been an abnormal rise in the price of sugar throughout the country. Now. much has been already discussed and I do not want to make any repetition. But I would like to highlight two vital aspects for the Minister to solve sugar problem that our country ` is facing. Now, in the statement furnished by the hon. Minister, he has stated that there is some sort of a crisis due to a decline in the producfion of sugar in thecountry.

I would like to mention that this decline in production of sugare may, to a large extent be attributed to the decline in the production of sugarcane itself in the country.

What are the basic reasons decline in the production of sugarcane in our country? I would like to menreasons behind tion two important this phenomenon. One is, sugarcane growers of our country are not getting, it has been already point- ; ed out by many an hon. Member, remunerative price for their produce. Uptil now, the Government has been able to ensure remunerative price · for the sugarcane produced by the growers of sugar-Secondly, one distresscane. ing phenomenon is that the growers do not get on time from the mills the price at which they are forced to sell their sugarcane to the mills. is inordinate delay in payment οf their dues by the owners of the sugar mills These are two disincentives which are operating. So far in producers of sugarcane growers our country are concerned, because of these two disincentive effects, actually happens is, not all, but some of the growers of sugarcane who would produce sugarcane, have developed a tendency to shift to produc-, tion of some other product. This is one thing and also because of inordinate delay in the payment, and because of lack of remunerative prices, the tendency is to make diversion of sugarcane to gur and khandsari units. Because of these, there has been a decrease in the production of sugarcane in our country which, to a large extent, is contributing to less production of sugar in the country. So, to strike at these two things. I would urge upon the Government to ensure a remunerative price. I would like to mention, not to talk of remunerative price, even the statutory minimum price fixed by the Government is kept at a very, very

low level. So, you should ensure a remunerative price for the sugarcane throughout the country.

Lastly, I would like to say-it my information from certain quartersthat there is pressure on the Government from the owners of sugar mills, to introduce a legislation putting ban on diversion of sugarcane to gur and khandsari units. I would like to ask the hon. Minister whether this information is correct or whether there is actually any pressure on the Government and whether you are going to succumb to that pressure. If the answer is in the affir_ mative, that you are contemplating a legislation putting a ban on diversion of sugarcane to gur and khandsari. without ensuring a reniunerative price to the growers, I would like to say that you will be playing a partner of the sugar mill owners in exploiting the farmers or the growers of sugarcane in a considerably big way. With these words, I conclude.

SHRI VITHALRAO MADHAV JAHDAV (Maharashtra): Madam, as per labour statistics 1982. the estimated average daily number of workers engaged in sugar industry in the country is and the number of those concerned with gur and khandsari and fields is about 1,03.000. That means, total number of 2,73,000 workers are engaged in the sugar industry in this country. Theother thing is that. if take you into account the farmers, farm labourers, people engaged in transport and on, the total population dependent on sugar industry including the farmers and workers would come to about 18 to 20 million.

Madam, just now, Mr. Gurupadaswamy has criticised the co-operative sugar factories. In this connection. I would like to point out that on the 14th August, a news item appeared in the 'Economic Times' to the effect that private sugar mill-owners want to transfer their sugar factories to

the co-operative sector. There may be two reasons for this. One is that, t.hev mav not be earning fits out of these sugar mills. The other thing may be the farmers not very happy with them. Therefore, these big houses like Walchand. Somayyas and others are willing transfer their sugar factories to the co-operative sector. t think, Mr. Gurupadaswamy does not care for the concept of co-operative movement. co-operative sector. the case of the mills are run by the farmers. The farmers are the owners of the mills. Unless the producer is also the owner, he will not be able to get a good price. Compared to other commodities, even though Government is not giving good price for sugarcane, the co-operative sugar factories have been successful in giving a good price, comparatively good price, I should say, to the farmers. After the Government declared a price of Rs. 14.50 quintal of cane, in Maharashtra, they have given more than Fs. 190 The State Government also tonne. has taken some share. That is why. some of the co-operative sugar factories have become loan free and they are able to make profits. Then, this is distributed among the Madam, out of 80 sugar factories in Maharashtra, 61 are in the co-operative sector. Co-operative sugar factories are not allowed to expand. Out of 339 sugar factories in the country. 166 are in the co-operative This means, 104 sugar factories are in the co-operative sector in other parts of the country.

Madam, as I said earlier, the private to transfer sugar millowners want their factories to the co-operative sec-This is because they are convinced that the present policy in regard to sugar is not in their favour, because they want to make more profits. That is why, in case they go into losses, they can escape by transferring them to the co-operative sector. This is one of the reasons. The other thing is that, they are not able lift the cane from the farmers in time

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and there have been a lot of complaints from the farmers. In fact, the farmers have been demanding that the mill-owners should sell their factories to them so that they can run them in the co-operative sector. These may be the two reasons. This is a matter for investigation.

Madam. another very important thing is that 28 lakh bectares produce 62 lakh tonnes of sugar. This means, the yield of sugar per hectare is 2.2 tonnes. This means, sugarcane yield comes to nine quintal per acre. This is as per statistics. Magam, this is the lowest yield in the world. Even in Maharashtra, we find that we will get an yield of 100 tonnes per hectare. In Jawa, Sumatra, Hawai etc. they are getting 250 to 300 tonnes per hectare. This is the lowest. We should find out, what is the reason for this. There are two ways of sugar cultivation, one in Northern India and the other in Southern India. As you know. Madam. Coimbatore is having a sugarcane research station. There only a few spots in the world where such research stations are there. these research stations, they carry out hybridisation work. They conduct plant breeding experiments to evolve new varieties. Madam, in Coimbatore. they have been able to evolve some new varieties, they have tested these varieties inother parts of the country and these varieties have been recommended for cultivation. We should set up such sugarcane research stations in various parts of the country where we take up plant breeding work. This is very important for the evolution of new varieties. Unless plant breeding work is taken up, we will not be able to produce new varieties which have short duration, high recovery of sugar and more tonnage as well. that is a matter for investigation.

Now what is the position of wheat? Northern India is the highest in respect of yield and also in the support prices, but the price of wheat fixed

by the Government is same for the as well as for the Northern India It is the same price India. Southern even in Maharashtra where the average yield of wheat is much more less. But there is a disparity in respect of sugarcane when the prices are fixeo. I do not want to say that farmers should not be based on less recovery policy. It uniform be some should not be based on less recovery of yield or more recovery of yield. In one crop you are giving more price and for another crop you are giving This is not justified and this requires a change in the policy.

Now I come to another point. What is the cost of cultivation of sugar-The cost of sugarcane which cane? has been calculated by all universities comes to Rs. 32 per quintal. We have given Rs. 22 per quintal in Northern India, that means there is a deficit of Rs. 10. In Southern India we are giving Rs. 15, that means there is the deficit of Rs. 17. So, at least the Government must accept that remunerative price based upon the cost of production should be given. sugar factory cannot just manufacture sugar only. It must be made a composite unit. It must manufacture alcohol, paper, and sugar must be a by-product. Unless we adopt this policy that sugar must be a by-product, we cannot sell sugar at a cheaper rate. This is an important phenomenon in sugar industry.

There is one more thing. The other day we had a discussion on the price rise. If cucumber, khira which has got 99 per cent of water is sold in the market at the cost of Rs. 8 per kg. why sugar can't be sold at a higher price? It is being sold at the cost Rs. 7 or 6. The item which has morecontent of water is sold at a higher price although water does not quire money. So, this is the disparity. We must fix the price of sugar at least for a period of five years or so, so that the farmers will come to know that they will be getting this much return from the sugarcane crop. You can decide the price at Rs. 5 or Rs. 6 per

k.g. that fix it permanently for five years at least.

Coming to the cost of production of sugar, hon. Minister has stated Rs. 4.91 is fixed per k.g. That means. the cost of production is going high, per kg. This comes to Rs. 1.50 per kg. This comes to Rs. 3.41. Where does this amount go? Does a factory require amoun much for production of cne kilogram of sugar? This is a matter for investigation if it is so, we must introduce some mo-· dern machinery so that the cost production could come down.

Coming to import of sugar, have imported 10 lakh tonnes sugar. Total requirement of sugar is 80 lakh tonnes, i.e. again we have to import 10 lakh tonnes more. People are also changing their habits. Previously people were using more gur and khandsari but now they like sugar more. We cannot change their habits also. In this advanced age we must accept all this. And for we require 20 lakh of sugar. For the import of this quantity we have spend more than Rs. 800 crores foreign exchange. For the production of about 20 lakh tonnes of sugar we require 132 additional sugar factories. By the end of 7th Five Year Plan our total sugar factories must be around 500 or 550. Today we are having **2bout** 339 sugar factories in the whole country. My suggestion is, please liberalise the licensing policy. Whatever money you are going to spend on the import of sugar, with that money you must stabilise the sugar market in this country. We have to a very valuable and costlier foreign exchange for the purchase of sugar from other countries. Instead of that we should stabilise the sugar market in this country. It is not necessary that in London if we are getting sugar at the cost of Rs. 2 per k.g., at the same cost we should get sugar here also. There are so many countries like Taiwan, Sumatra and other countries, their yield is very very high. We cannot compete with

them. Now it is a matter of investigation. We have to form different agro-climatic zones. Now time has come to determine which crop comes to which area, which crop comes in which climate, which crop comes to which State. You fix it and then have a scientific planning of all these crops and solve the problem once and for all.

Another thing is, I appeal to hon. Minister who has also been Minister of Agriculture and who knows about sugarcane more than me, that research and development in the sugarcane field is very necessary. Though we are having several search stations in the country, I don't think they have contributed much to sugarcane production. plant breeding, selective fertilisation, agronomic practices should be intro-Plant protection measures should also be adopted. Pyrilla is not a disease. It is an insect. It comes under Entomology. The pyrille insects can be easily controlled. But these insecticide supplying these drugs supplying companies and some Government agencies and these false reporting agencies are indulging in lot of corruption. They are not giving insecticides to the farmers; as a result the farmers are suffering. So I re-Minister form quest the hon. to agro-climatic zones different sugarcane zones. In our Maharashtra, we are demanding three different sugar zones high recovery zone, medium medium recozone. recovery low recovery and very zone comes in the Maharashtra zone. medium recovery zone. That is Maharashtra most of the area of comes under that. It is from 10 to 12 I do not know exactly the figure. The Marathwada, Vidarbha., Khandesh and Konkan areas are demanding that the Ministries of Agriculture and Food and Civil Supplies should please declared these as medium re-Further. agriculture zone. covery be treated as an "industry". must You must give remunerative prices to and sugarcane growthe cultivators ers and, last but not the least, crop

[Shri Vithal rao Madhavrao Jadhav] insurance scheme should be adopted for sugarcane.

Thank you very much.

THE DEPUTY CHAIRMAN: Mr. Minister

श्री राम चन्द्र विकल (उत्तर प्रदेश) : मेराभी नाम था।

उपसभापति : एक पार्टी से एक ही सदस्य बोल सकता है ।

श्री रामचन्द्र विकल : मुझे सभापति जी का श्राश्वासन था। मैंने स्पश्नल भेंशन किया था तो उन्होंने कहा कि इस विषय पर बहस होगी तब बोल सकते हैं। इसीलिये मैं सुबह से बैठा हुआ हूं।

उपसभापति : बोलिये लेक्नि ज्यादा समय मत लीजिये ।

श्री रामचन्द्र विकल: उपसभापित महोद्या, (व्यवधान) एक हफ्ते पहले स्पेशल मेंशन दिया था। तब सभापित जी ने कहा था कि जब इस पर बहस होगी तो श्राप बोल लेना।

उपसभापित महोदया, यह इस देश के के किसानां का दुर्भाग्य है, इस देश का भी दुर्भाग्य है कि किसान जिन जिसों को पैदा करता है उसके मुजाबले में जो उसकी पैदावार की शक्ल बदलते हे, उद्योगपित, भौर जो किसान की पैदावार की जगह बदलते हैं व्यापारी, उनका मुनाफा किसानों से बहुत ज्यादा है। उसकी एक सीमा बांधने के लिये केन्द्रीय सरकार ने सोचा है ग्रीर न राज्य सरकारों ने सोचा है। यह सबसे यड़ी बदकिस्मती किसान के साथ जुड़ी हुई है।

दूसरा, मैं यह कहना चाहता हूं कि किसान की दूसरी वदिकस्मती यह है कि जब जब देश में पैदावार बढ़गी, चाहे गेहूं की हो, गन्ने की हो, चीवार बढ़ती, पैदावार बढ़ते ही उन चीजों के भाव गिर जाते हैं। दुनिशा के किसी भी देश में ऐसा नहीं है।

वहां पैदावार बढ़ाने वाले किसानों को ईनाम दिया जाता है और उनकी कीमत जो तय हो जाती है उससे कम नहीं ली जाती। हमारे यहां, पता नहीं, यह इस देश के किसान को दुर्भाग्य ही है कि जब उसकी पैदावार बढ़ेगी तो उस चीत की कीमत कम हो जायेगी, भाव कम हो जायेंगे। जो व्यापारी होता है उसके साथ ऐसा नहीं होता । इससे किसान का उत्माह भंग हो जाता है। पद्मवार बढ़ान के लिये उसके मन में उत्साह नहीं रहता । क्योंकि **पैशवा**र उसकी **जैसी** ही बढेगी उसके दाम कम हो जायेंगे । जब तक ग्राम किसान को उत्साहित नहीं क**रेंगे, पैदावार ब**ढ़ाने के लिये, उसको पैदावार बढ़ाने के लिये ईनाम नहीं देंगे तब तक देश के ग्रंदर इन चीजों की पैदावार गिरती चली जायेगी, गन्ने की, गह की, चायल की । इसलिये किसान की उत्साहित करिये और उनको उत्साहित करने वाली योजनाएं ननानी चाहिए तभी हुम दुनिया को अन्न दे सकेंगे, तमाम सामग्री दे सकेंगे । हमारा देश का किसान बहुत मेहनतकश है। उपसभापति मोदया, इस देश *के* किसानों के निस् दुर्भाग्य की बात है कि उसका माल उघार लिया जाता है लेकिन उसको कहीं से उघार नहीं मिलता है। किसान वाजार में चला जाए, हलबाई के यहां कपड़े वाले के यहां किताव वाले के यहां, दवाई वाले के यहां उसको कहीं से उधार नहीं मिलता है कोई सामान उघार नहीं मिलता है ग्रीर किसान की पैदावार चाहे गन्ना हो चाह गोदामों में पड़ा हुआ गेहूं हो कोई भी पैदावार किसान करता उसको उधार लिया जाता है। कहा तो बहुत जाता है कि शुगर फैस्टरियों स सूद दिलावेगें लेकिन मेरी जानकारी में है सुद तो क्या ग्रसल भी नहीं मिल पा रहा है। मैं उत्तर प्रदेश के किसानों की गन्ने की कीमतों के बारे में जानना ह बिहार के बारे में हरियाणा के बारे में जानता हूं यही हाल शायद ग्राज सारे हिन्दुस्तान के किसानों का होगा। किसान का गन्ना ले लिया जाएगा कई कई वर्षों तक उसका द।म नहीं दिया जायेगा (**व्यवधान**) स्रोर किसी के साथ ऐसा नहीं होता है। यह एक ऐसी चीज

है जिस पर हम को सब का सरकार को गंभीरता स चिन्तत करना चर्तहये । केवल किसान के हक में नहीं योल्क देश के हक में यह बात में कर रहा हू। विदर्शों स जा हम चीनी मंगारहे है वहां हम यहां किसानों को दाम क्यों नहीं देना चाहते है। यह भी मेरी समझ से बाहर की बात है। यही मुनाफा हम किशानों को दें तो किसान अपनी पैदाबार बढ़ा सकता है श्रीर विदेशों के मुकाबले में किसानों को प्रोत्साहित **करतः चा**हियं (**समय की घंटी**) महोदया, मुल्य आयोग जो अपने देश में बनते हैं उनमें किसानों के प्रतिनिधि, कम से कम होते हैं। किसान क दुखदर्द को जानने वाला मुख्य आयोग में नहीं होता है। प्तातिग कमीशन में भी किसान का नमःइन्दा होना चानिये जो किसान की बात जानता हो किंस न के आरे में जानता हीं (समय को घंटी) **इन्समार्गात** महोदया, में एक बात और कह्ना चाहना हूं। इस देश में मजब्री से पनाफा कपारे की प्रवृति सब से द्रशियपूर्ण दान है। यह केवल व्यागारियों में हीं नहीं है, व्यापारियों में तो है ही ममाल का ढांबा भी ऐसा बन गया है जिसको तोड़का पड़का । कोई खतरनक मकदमा मा जाय तो वकील की फीस बढ जाती है। मर्ज खतरनाक हो। ज.ये तो डाक्टर की फीस भी यद जाती है। देश मे यभाव ग्राजाय तो व्यापारी के दाम भी बढ़ जाते हैं । किसान ऐंसा है जिसकी मजबूरी को कोई समझना नहीं है बल्कि इसको मजबूरी से उल्टा म्नाफा कमाया जाता है। किसान की मजबूरी उपामापति महोदया में यताना चाहता हूं। ज्याया समय तो भ्राप नहीं दे रही है घंटी वराबर बजा रही है।

उपसभापति : भ्राप शक्कर पर बोलिये, गन्त की बात करिये ।

श्री राम चन्द्र विकलः गन्ने श्रीर शक्कर के बारे में में कहना हूं। किसान की मजबूरी यह है कि वह प्रपन्ने सामान को गोदाम में नहीं रख सकता है। इस मजबूरी का व्यापारी मुनाका कथाता है श्रीर दूसरी मजबूरी किसान की यह है कि वह कोई श्रान्दोलन नहीं कर सकता है, स्ट्राइक नहीं कर सकता है। स्ट्राइक का प्रभाव इसी पर पड़ता है। ग्रगर गन्ना शुगर फैक्ट्री

को न ले जाए तो किसान ग्रपने खेत में हल न चलाये तो किसान का नुक्सान अपनी भैंस का दूध न निकाले तो भी किसान का नुक्सान होता है । दूसरे लोग जो है वह स्ट्राइक करते है तो उनके व्यक्तिगत जीवन पर कोई भ्रसर नहीं पड़ता है चाहे वह सरकारी कर्भचारी हो या मिन का मजदूर हो वे जो स्टाइक करते हैं उसका ग्रसर दूसरों पर पड़ता है किसान कोई श्रान्दोलन देश में नहीं कर पाता इनलिये कि उसका प्रभाव उस पर पड़ता है सरकार पर समाज पर उसका प्रभाव नहीं पड़दा किसी पर उसका प्रभाव नहीं पडता इसलिये किसान की इस मजबूरों का पनाफा उठाया जाता है। यह तो मत्रबूर है कुछ नहीं वह सकता बोल नहीं सद'ता शान्दोलन नहीं कर सकता, न किसान का कोई अखवार है। किसान कं नुमाइंदे है जरूर मगर उनकी भी दशा मेरे जैसी हे बोलने के लिये समय नहीं मिलता एक हफ्ते से उठक बैठक कर रहा हूं बोलने के लिये यह किसान के नुमाइंदे की मजबूरी में देख रहा हूं। मैं ग्रापसे बहुत ग्रदब के साथ ग्रापसे कहना चाहता हूं हम यहां जो नुमाइंदे आही हैं **ग्राखिर** श्रपनी कुछ दिली भावनाएं कहने के जिये अति हैं। इस सदन में कम से कम किसान के नुमाइंदों की मजबूरी तो स्राप हटा सकती है यह तो आपके हाथ में है (व्यवधान) अभी की वात है मैं थोड़ी सी बेगर्गी न करूं बेहदबी न करूं श्राप तो बोलने के लिये खड़े हो गये थे, मैं यदि न बोलता तो मुझका यह समय भी बोलने के लिये न मिलना। में कहना चाहता हूं कि किसान की किसी भी मजबूरी का देण के किसी भी ब्रादमी को मुनाफा नहीं कमाना चाहिये। अगर देश को स्मृद्धिणाली बनाना है, खुशहाल बनाना है, अनुशासित बनाना है, देंग की सीमायों की रखा के लिये देश को मजबूत करना है, तो किसान की हर बात को सुनना पड़गा, समझना पड़गा, इसका समाधान निकालना पड़ेगा, तमी देश स्मृद्धिणाली होगा ।

राव वोरेन्द्र सिंह : कोई किसी की शिकायत रह गई हो तो ..

ज्वभाषितः कोई कियान रह गया हो, तो बोल देः मुझे कोई एतराज नहीं है।

श्री कल्पनाथ राय: हमको बोलने दीजिए।

राव बीरेन्द्र सिंह : ग्राप तो हमेशा ही बोलते रहते हैं।

उपसभापति : नहीं, ग्रब जरा मंत्री जी बोलेंगे। स्राप लोगों को नाम देना हो, तो अपने व्हिप को दिया कीजिएगा, मुझ से डाइरेक्टली मत कहा की जिये।

श्री कल्पनाथ राय: एक मिनट।

THE DEPUTY CHAIRMAN You have to come through your whip. Do not come to me direct. भ्रापकी पार्टी के कुछ कायदे होते हैं। स्राप ब्हिप के जरिये भ्राया कीजिये। श्रापको न हो, तो मालूमात कर लीजिय कि हाऊस कैसे चलता है।

श्री वीरेन्द्र वर्मा . मंत्री जी कह रहे हैं कि किसी को शिकायत हो...

उपसभापति: मंत्री जी हाऊस नहीं चला रहे हैं, हाऊस मैं चला रही हूं।

श्री वीरेन्द्र राव सिंह : हां, यह बात है ना वर्मा जी, समझिये।

उपसभापति : हाऊस चलाने के कुछ नियम होते हैं।

RAO BÏRENDRA SINGH: Madam, the question of sugar, its production its distribution and allied agricultural sector which feeds the sugar mills, is a very important subject. Questions have been raised in the House several times. Consumers, industry, farmers are all very much concerned about a policy which should ensure remunerative prices for the farmer and reasonable prices for the consumer as also reasonable profits for the industry so that it can keep in good These interests are all complimentary and supplementary. sometimes we do not appreciate that pulling into different directions view of different sectoral interests,

does not help either the farmer the consumer or the industry. And this is where the question of a longterm policy taking into account all these interests in a balanced manner. becomes very important. And this is what Government has been trying to

Hon. Member, Shri Suraj Prasad. raised this debate on the present sugar policy, resulting in decline in the sugar production. Several other hon. Members have participated in the discussion. Shri Virendra Verma is an expert on sugar. He is also a farmer. Shri Upendra also, Shri Gurupadaswamy, Shri Vikalji Shri Jadhav all have raised very valid points.

As Shri Satya Pal Malik put it in proper perspective, this is a very vast subject, on which a debate of a couple of hours is not enough, and for Ministers it becomes all the more difficult to reply to all the points raised within the space of half-an-hour or 20 minutes which probably you would allow

THE DEPUTY CHAIRMAN: I will allow you more time.

RAO BIRENDRA SINGH: Thank you.

THE DEPUTY CHAIRMAN: I am prepared to sit up to midnight also. But I want to say that 34 Members had signed this Cailing Attention. And out of them only six are present in the House. This is the interest they wanted to show in farmers.

RAO BIRENDRA SINGH: But people who are really interested still present in the House, and they represent in the House, most of them present here, farmers' interest. dam, I would like to submit briefly that there is no change in the policy. The present policy is same as has been the policy over the last many years. Therefore to say that the present policy of the Government with regard to sugar is responsible for the decline

in production is, to my mind, not cor-It is this very policy which rect. brought up the production to 84 lakh tonnes in the year 1981-82. It is still the same policy which is continuing. Earlier also the same policy was adopted by the Government with regard to dual pricing policy. fixation of prices, statutory minimum prices for sugarcane, for purposes of taking levy quota, levy percentage of sugar from the miles and 35 per cent being allowed for free market. It is this policy according to which farmers have been getting higher prices than the statutory minimum prices fixed by Government from year to year. I have been saying since 1980-81 when I took over as the Agriculture Minister that the prices have been ranging more or less at the same level, that is, between Rs. 21 to 22 or 23 per quintal. Some States have been giving at the rate of Rs. 25 or 26 per quintal sugarcane, that is, on account of higher percentage of recovery; and on account of better sugarcane cultivated in States like Punjab. Therefore, if is not the policy of the Government which is responsible for this decline. The Janata Party was in power for some time and they tried to change the policy, but they failed. Then they reverted back to the same policy. Therefore, we see no better policy in view. However, if any hon. Member had suggested to me that this is how this should be done. I would gladly considered the matter.

SHRI VIRENDRA VERMA: What about the remunerative price to farmers?

RAO BIRENDRA SINGH: Remunerative price is one of the important ingredients of this policy.

SHRI KALPNATH RAI: Remunerative prices were not paid for five years. That was my question.

RAO BIRENDRA SINGH: How do you say that it was not paid for five

years? If it has not been remunerative price, how...

श्री बीरेन्द्र वर्मा कास्ट स्राफ प्रोडक्शन देखिये कितनी वढ़ी है ?

RAO BIRENDRA SINGH: How did the sugarcane production jump upto 84 lakh tonnes within a period of one year?

SHRI KALPNATH RAI: Why it came down?

RAO BIRENDRA SINGH: It came down. due to various factors which I will explain if you do not know.

Madam, we had suffered from two very bad drought years during these five years. Therefore the sugarcane yield went down. The area of sugarcane went down because of scanty rainfale lack of irrigation for onething; and another thing not enough . water being available. Then the irrigated lands which came additionally under our irrigation systems-probably the farmers there found it more profitable to grow two crops, one for paddy and another for wheat where plentiful of water was available preference to sugarcane crop which takes about a year to occupy the land -that may be one of the reasons. As I have stated earlier, there are other reasons also.

We have tried to give the farmers good prices. These prices have been recommended, from time to time, by the Agricultural Prices Commission which has now been renamed as the Commission for Agricultural Costs and Prices. Shri Vikalji wanted members on it. Probably the Agriculture Ministry would be considering this aspect, because the Prime Minister had announced it earlier that would pay special attention to the need for ensuring remunerative prices for farmers. That is why at his instance, the very name of the Commission was changed. Now, Mr. Jadhav said the cost of production of sugarcane according to him is Rs. 32 ner quintal. If we go by the calculations

[Rao Birendra Singh]

of an expert body like the Agricultural Prices Commission which we have been taking into account in different regions of the country, the cost of production per quintal of sugarcane comes between Rs. 11 and Rs. 15.50. (Interruption).

SHRI VIRENDRA VERMA: That we do not agree.

RAO BIRENDRA SINGH: Well, I too do not agree with you. You keep to your view. I keep to my view. (Interruption).

SHRI VIRENDRA VERMA: Then why did the APC recommend a price of Rs. 18 per quintal for the year 1984-85 for sugarcane?

RAO BIRENDRA SINGH: Now, this is another point which I would like you to consider. You know very well. Mr. Virendra Verma knows that the statutory minimum price is not the price meant to be paid to the farmers for his sugarcane.

SHRI VIRENDRA VERMA: I know.

RAO BIRENDRA SINGH: You know. Then, why do you question?

श्री वीरेन्द्र वर्मा : नहीं, वकेश्चन यह है कि वह भी श्राप मकर्रर नहीं करते, व भी स्टेट्री प्राइस मुकरंर नहीं करते, जो कमीशन ने दी है ...(व्यवधान)....

RAO BIRENDRA SINGH We have differed with the Agricultura, Prices Commission Report in some years on very substantial grounds and the main ground was that fixing a higher statutory price will increase the cost of levy sugar for each rupee which we give extra as minimum statutory price, the price for the consumer for the levy sugar goes up by 15 paise per kg. Now, Hon'ble Members have to consider, Madam, what they would really like. On the one hand even an experienced member like Mr. Virendra Verma is asking for high-

er prices for the farmer. On the other hand, he is criticising the present ruling prices of sugar. These two things cannot go together. We have to dewhat should be the dermine as to the factory price of sugar which should get so that they can pay remunerative price to the farmer. Otherwise, they cannot be kept running. This is the main question and the factories have to be kept running so that the farmers continue to cultivate sugarcane. It is a very important crop. Sugar itself is a very important item of food. Consumers' interest also have to be protected. And that is why the Government has been trying to strike a balance between the need to give this important food item to consumer at a reasonable price, a reasonable profit to the industry and a remunerative price to the farmer because the farmer is our most important section. He supplies the raw material. We cannot force the farmer to cultivate any particular crop in this democratic country. He has to get incentives if he is kept producing any particular crop and therefore cannot disregard the necessity give remunerative price to the farmer. I entirely agree with the Hon'ble Members but I would like then to appreciate this one point that the farmers' interest can only be saved if we agree at a certain ceiling upto which we should be able to get price in the open market for sugar so, that the factories find it viable to operate and it is this line which should be determined if any long term policy, as Hon'ble Members have been talking about, that has to be evolved that has to be framed. The long term policy of the Government, I wish, some Hon'ble Members have suggested Shri Gurupadaswamy, Shri Upendra, Shri Malick. The Government's long-term policy is that the country be self-sufficient in sugar. should That will be possible only if the sugar cane area does not decrease. It increases according to our increasing demand for sugar, which is likely to go up to 98 or 100 lakh tonnes by the end of the Seventh Plan. Already it is over 80 lakh tonnes. The demand

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has suddenly jumped up. Sugarcane production did not keep pace with it. The demand jumped up because we tried to get sugar for the consumer at a low rate. That has to be understood. Otherwise he would have been very happy with cheaper sweetagents like gur and khandsari. Now this big gap between demand and production has also been pushed up.....

श्री बीरेन्द्र वर्मा : उसको ऊंची कीमत दिलाइये न । -ेे

राव वीरेन्द्र सिंह : अगर ऊंची कीमत पर न बेचें आप अगर कहें तो उसी कीमत पर बेचें तो फैक्टरी नहीं चलेगी। वह आपको ही सोचना है। आप फिर आएंगें इस हाउस में और कालिंग अटेंशन मोशन यह होगा कि किसान का गन्ना मिल नहीं उठा रही है, जैसा कि पहले हुआ था। आपने तो 1977 से 80 तक का पीरियड देखा था जब 3 हपए में भी गन्ना नहीं विक रहा था।

श्री वीरेन्द्र वर्मा : वह हमको मालूम है। ग्रापकी गलत पालिसी थी उस समय भी ग्रौर ग्राज भी है।

MAO BIRENDRA SINGH: The main crux of the problem is that the yield of sugarcane in this country has to go up, which Mr. Jadhav talked about. He knows what is wrong where. The cost of production of sugar in this country is the highest in the world.

SHRI KALPNATH RAI: Sugarcane?

RAO BIRENDRA SINGH: Cost of production of sugar. The cost of production of sugarcane is also high because the cost of sugarcane cultivation is high, because the recovery is low....

श्री सूरज प्रसाद : मिलें पुरानी हैं।

RAO BIRENDRA SINGH: That is also a reason, I agree. That is one

of the factors. The mills are old. But you will agree that the yield also is low. The yield of sugarcane in the per hectare is low. There the come in. The average mill does not yield of sugarcane in this country is 56 tonnes per hectare. And U.P. is Shri Virendra Verma's State and he said that 58 per cent of the area under sugarcane is in U.P-58 per cent of the entire area under sugarcane is in the country, that is about 13 lakh hectares out of 29' lakh hectares or so that we are now having under sugarcane. It has come down from last year by two lakh hectares. Now, if U.P. increases its yield from 45 tonnes per hectare to the present average in the country, that is, 56 tonnes per hectare, then we shall be meeting all the demand of sugar in the country. We shall be able to produce with this increased yield, in U.P. alone, in one State alone 98 lakh tonnes of sugar, without any other State doing anything more. That is the real problem. That is the crux. where we have to attack the problem. And that is where the Agriculture Ministry is formulated plans to develop sugarcane. The State Governments have to do a lot. Mills are going sick because when the State Governments recommend licences, as Mr. Gurupadaswamy correctly pointed out, there is not enough availability of sugarcane. That has to be ensured. Licences are obtained; sugarcane is not developed; and mills go sick.

SHRI VIRENDRA VERMA: On political basis.

RAO BIRENDRA SINGH: I do not know it is. But you also have been recommending probably licences in areas where there is no sugarcane.

SHRI VIRENDRA VERMA Never.

RAO BIRENDRA SINGH: You have been a Minister for a long time in U.P.

SHRI VIRENDRA VERMA: Never, Sir.

RAO BIRENDRA SINGH: Anyway I am glad that you are very sensible.

Madam this is one part of our policy, to increase availability and availability of sugarcane to mills will depend upon increased productivity per unit of land. It is low in some other States also. But there are good States too. For instance, in Tamil Nadu it is around 90....

े **श्री बीरॅन्द्र वर्माः** ग्रठारह महीने का है । ग्राधा साल है ।

RAO BIRENDRA SINGH: Tamil Nadu has about 100 tonnes productivity per hectare; Maharashtra has 90. Those States are doing very well. Maybe, the agro-climatic conditions are better, but it is also the farmer behind it. He is paying more attention. He knows what is profitable....

श्री कल्पनाथ राथ: उत्तर प्रदेश में कितने रिसर्च सेंटर्स हैं।

राव बीरेन्द्र सिंहः सरदार सिंह जी से पुछ लेना We are only talking about the decline in sugar production. So, the decline has come due to various reasons. I would not like to go much more into detail. But we are trying to increase the yield per hectare. Licensing is problem. Mr. Gurupadaswamy been indiscrimisaid that we have nately, injudiciously, giving licences. During the Sixth Plan we gave only 60 new licences. In fact, we have a shortfall. We want to increase the capacity by much more. In the Seventh Plan also we shall be giving new licences. A policy is being framed now for the Seventh Plan as to how and in what areas what would be the criteria for issue of licences for new factories or for expansion of the existing factories. That is all in Gavernment's view, under considera-

tion, and we shall take into account all the views expressed by the honour-Members. Now. it is not the alone, I agree, installed capacity which increases sugar production. In 1981-82 when we produced more than about 84 lakhs tonnes, the installed capacity was only 64.80 lakh tonnes or so, and with that we produced so much sugar. Now our installed capasomewhere around 72 lakh city is We can easily produce 100 tonnes. or 120 takh tonnes with this present installed capacity also. Longer period of crushing, better sugarcane better recovery and also we have to stop diversion. Khandsari production, gur production is in the unorganised sector...

श्री वोरेंद्र वर्मा : गरीव कास्तकार है।

RAO BIRENDRA SINGH: I agree; you raised that point and I will reply to that point also. As regards the cane price arrears as against 10.9 per cent arrears as on 15th June, last year, the percentage of arrears this year is only 3 per cent....

SHRI VIRENDRA VERMA: Percentage will not satisfy. Rs. 88 crores $i_{\rm S}$ still pending.

RAO BIRENDRA SINGH: We are trying to reduce the arrears. It falls under the State Governments. Central Government cannot do much in this matter. All enforcement of our laws is done through the We have taken measures agencies. and you will agree the sugarcane area has come down from 31 lakh hectares last year to 29 lakh hectares this year. Last year's production was 59 lakh tonnes and with 2 lakh hectares less under sugarcane, we have produced 61 lakh tonnes-2 lakh tonnes more with 2 lakh hectares less under sugar-That shows that the Government has made efforts and they have to improve now.

श्री कल्पनाथ राय : इस साल डाउट नहीं है।

ं राव वीरेन्द्र सिह : ड्राउट का सवाल नहीं है, श्रीमान जी ।

Madam, questions have been raised about the price of sugar, though naturally, because the Government is also concerned like the honourable Members that the prices of sugar have been rising in the past. I would like to recount very briefly the steps that we have taken in this direction.

We decided to import in March 9.5 akh tonnes of sugar. All that will be arriving by the end of September. We took certain steps for distribution. Now, there are objections as to the various methods that we have adopt-Now, Madam. the fact remains that the availability of sugar is the main thing and the availability of sugar has been increased. As against 3½ lakh tonnes of sugar which used to be released every month on an average for the open market, for this month of August Madam, we have released four lakh tonnes. For levy, through the public distribution system, at Rs. 4.40 per k.g., the fixed quantity is 3,13.000 tonnes. But, because of the festivals in August, we increased it by 50,000 tonnes and we made it 3.63 lakh tonnes and we want to continue the same quantity for the next month of September and there we will see about the future.

Madam, we are very keen that if we are importing such huge quantities, then the exploitation by the traders and by the millers should stop. If the consumer does not get the benefit of this import, what is the use of spending foreign exchange on large quantities of imports?. Therefore, we have now decided to import more. We had earlier contracted for 9½ lakh tonnes of sugar. We have now decided to import immediately five lakh tonnes over and above the 9½ lakh tonnes and this will make it about

rakh tonnes and, Madam, the Government will not hesitate to import more. It is because we want to meet this challenge of the trader and the industry. If our repeated warnings have not brought them on the right lines, we have to think of certain other steps.

श्री वीरेन्द्र वर्मा : ग्राप किसानो स कहिए, वे चैलेंज को मीट करेंगे ।

RAO BIRENDRA SINGH: Kisan is also there. But that comes under the long-term policy. I am now talking of the present condition. The sugar prices, you would have seen, Madamare coming down. We did not want to leave everything in the hands of the trader and that is why we wanted the the States also to gear up their machinery for the distribution of this imported sugar. We reduced the price from 5.40 to Rs. 5.20 per k.g. Consumer Co-operative Stores, the Super Bazar and its branches, and its mobile vans, and the State Governthrough their Civil Supplies Corporations and their consumer cooperative stores are selling it up to Rs. 5.80 per k.g. In Delhi, it is available without packing at Rs. 5.50 and in packs it is selling at Rs. 5.65 k.g. and there is no reason why the prices should not came down in future. We shall throw more sugar in the market and we shall give more for our distribution system. But this is a temporary phenomenon. We hope that by the time our next sugar year starts. we shall have better management of the mills, we shall have better manage ment of the distribution system.

SHRI KALPNATH RAI: Remunerative prices.

RAO BIRENDRA SINGH: and we shall have remunerative prices fixed, and we shall take into account the views of the honourable members. But I cannot promise anything. But as I have said, it is not the statutory minimum price which is fixed which is the price for the farmer. The farmers' price is fixed by the State Government concerned and on their

[Rao Birendra Singh]

own they have been fixing the prices looking to the condition of the crop, the viability of the factories and various other factors. And I am sure no State Government would like !o pay less to the farmer. It would like to pay the highest price to the farmer for sugarcane as far as it can. Therefore, the Central Government and hon. Members in Parliament here should not be worried what the State Governments would do, so far as prices for farmers are concerned. Let us see what price they fix.

Madam, there are a few points raised by hon. Members, if you would like me to reply to them individually. It was mentioned that Rs. 50 crores is in arrears in U.P. and huge amounts in Bihar. That is not correct.

श्री वीरन्द्र वर्णः यू०पी० में 21 करोड है।

RAO BIRENDRA SINGH: No. I don't think even that is correct. If you like, I will give you the correct information.

भी सूरज प्रसाद: विहार में कितना बाकी है?

RAO EIRENDRA SINGH: Bihar has Rs. 4 crores and 44 lakhs only.

ं **श्रो बोरॅब वर्गाः** विद्वर में 4 करोड़ 58 ल.ख है।

RAO BIRENDRA SINGH: Rs. 4 crores and 44 lakhs, according to my figure.

भी बोरेन्द्र वर्माः कौंन सी तारीख है ?

RAO BIRENDRA SINGH: This is as on 30th of June. U.P. has Rs. 20 crores and 30 lakhs The hon. Members sale it was Rs. 50 crores or more.

श्री सूरज प्रसाद: श्रखनारे में समाचार 1या है।

राव बीरन्द्र सिंहः गलत समाचार सुन लेते है। अप मूड से सुन लिया करें।

Similarly, Mr. Virendra Verma has wrong information about incentives being given to factories as rebate in excise duty. The rebate on excise duty is not Rs. 26. It is Rs. 12. Rs. 50 is the excise duty for free sale sugar. Rs. 38 is the excise duty for levy sugar. And the incentive given to now is that under the new licesing they would also be paying duty at the levy sugar rate Rs. 12. I would also like to inform hon. Members that incentive does not go into the pocket of the industry. This should be underis because the cost stood. It arisen the cost of setting up the mills. Mr. Gurupadaswamy was correct when he said that it has gone up very high within the last five years. The cost of installation of a mill with 1250 tonne capacity comes to about Rs. 9 crores now as against Rs. 6 crores 5 years back three crores more. That is not only because there are only a few manufacturers. Now there can be more manufacturing units coming up. Nobody wants to stop them. If they find that there is enough market for their product. There are 7 units now manufacturing sugar mill machinery. But the price of steel has gone up. Construction costs have gone up. Everything has gone up. And that is why this escalation in cost. And that is why this incentive had to be given because the new units should be able to pay back the loan that they have taken from the financial institutions. And all this money in the shape of incentives is kept in deposit and paid directly to the financial institutions. This does not go to the mill. This is used for repayment of the loan which the new units have taken.

Similarly, there have been certain other misconceptions with regard to

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price. Shri Virendra Verma has said that they are still running at a loss. Some of them are still showing losses. We have returned them. They were very sick mills and it was only on the demand of farmers that the Government took them over. They were not units which were profitable to run. It was to save the workers who were employed in these mills. Therefore, to expect that these mills will run at a profit is too much. They cannot be modernised because ultimately they will go to the owners. We have to see that the farmers get the price for their sugarcane and the workers get the wages and the mills are in a working condition. So far as modernisation is concerned, they can get loan from the I.D.B. or other financial institutions.

As Shri Upendra mentioned, we have got a good amount of about 203 crores of rupees in the Fund on the 31st March, 1985. We are keeping it till such time as the mills want it. How can we force it on them? If come forward, they are most welcome. We want them to modernise. If they want to continue to be sick and weak so that they continue to get some benefits, that is a matter which shall have to look into as to how to bring further pressure on these mills to modernise so that recovery improves and the cost of production comes down.

श्री वीरन्द्र वर्माः (रक्तवरी गिरती जा रही है। कस्टोडियन खा रह हैं।

RAO BIRENDRA SINGH: We are getting these officers from the State Governments. The Government of India does not have experts. We have asked the State Governments to give us the officers who are there. We keep a strict watch on them and wherever complaints are received, we take action against them.

I have dealt with most of the questions which the hon. Members have raised. I assure that the policy of the Government of India is that the

remunerative price because we know that they can be expected to grow sugarcane if they get good price. We are trying to bring down the prices even by importing even larger quantities than what we have eralier decided. If need be, we shall further resort to imports. But in the long run we have to see that our needs in the country are met by indigenous production. Thank you, very much.

SHRI PARVATHANENI UPEN-DRA: Sweet reply but on solutions.

श्री रामचन्द्र विकल : त्राकी की वसूली नहीं हो पाती है ! किस.नों का जो 20 करोड़ रुपय बकाया है उनको आप जल्दी लीटा दीजिय !

REFERENCE TO THE REPORTED BOMB BLAST ON THE 13TH AUGUST, 1985 IN THE SEAIDAH EXPRESS NEAR GANGWAL RAILWAY STATION ON THE JAMMU-PATHANKOT SECTION OF THE NORTHERN RAILWAY, RESUITING IN THE DEATH OF SOME ARMY PERSONNEL

SHRI DHARAM CHANDER PRA-(Jammu SHANT and KASHMIR) Madam, Deputy Chairman, I rise to express my deep concern on the tragedy which occurred in Jammu the 13th of this month. It was a tragedy involving six deaths and injuries to 33 persons, all armymen their relatives. There was an explosion in an army coach attached to the Sealdah Express. The place is about 40 kilometres from Jammu. There have been so many explosions in Jammu or in Kashmir that if w? count the number of explosions the e and the number of explosions all over the country. I think the number of explosions in Jammu and Kashmir will be more. I am concerned because this explosion took place in an army coach, Four army personnel were killed and two others who were their relatives were killed. The 33 persons who were injured were either army personnel or their Madam, the responsibility of the peo-